

परिवहन निदेशालय, दिल्ली के प्रवर्तन कर्मचारियों ने 401 मिनो बसों के मालिकों के चालान काटे और ऐसे 25,425 मामलों में दिल्ली पुलिस ने मुकदमे दायर किए ।

†[THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) and (b) Some Mini-buses running in Delhi operate under DTC, while some are running on permits issued by STA Delhi directly to the bus owners. In respect of mini-buses under DTC, those violating the conditions of the agreement are challaned by the Delhi Transport Corporation. The agreement between the owners of mini buses and Delhi Transport Corporation provides for prohibition of over-loading the buses excessively. It is, however, also an offence under the provisions of Motor Vehicles Act, 1939 for which the Traffic Police and the Enforcement Authorities of Directorate of Transport Delhi challan the owners. Owners of 401 mini buses were challaned by the Enforcement Staff of Directorate of Transport, Delhi and prosecutions were launched in 25,425 cases by Delhi Police during January, 1978 to February, 1979 for overloading.]

**Periodical overhauling of wagons in the N.E. Railways**

2180. SHRI KHURSHED ALAM KHAN:

SHRI PIARE LALL KUREEL  
URF PIARE LALL TALIB:  
SHRI BUDDHA PRIYA  
MAURYA:  
SHRI SHIVDAYAL SINGH  
CHAURASIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that large number of wagons of North-Eastern Railway have been over-due for periodical overhauling;

(b) whether it is also a fact that many derailments are reported to be attributable to this deficiency; and

(c) if so, by when remedial steps are proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) and (b). No.

(c) Does not arise.

**Problems at Bombay port**

2181. SHRI ARVIND GANESH

KULKARNI:

SHRI GURUDEV GUPTA:

SHRI M. ANANDAM:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether he had recently been to Bombay to find out a solution to clear the backlog of unloading ships at Bombay port, as reported in the 'Economic Times' dated the 3rd March, 1979, under the heading '3 Ministers dash to Bombay';

(b) whether the matters regarding mismanagement and chaos, the increasing number of thefts affecting the exports and imports at Bombay Port, were also discussed; and

(c) whether any alternative proposal for a Satellite Port to Bombay was also considered during the meeting?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) to (c) Union Ministers of Parliamentary Affairs & Labour, Industry and Shipping and Transport met at Bombay on 3rd March, 1979 to assess at first-hand the problem relating to congestion at Bombay Port. Discussions were held with the Trustees and port officials, trade union leaders and representatives of stevedores and clearing agents. The discussions covered the problems affecting the efficient functioning of the Port.